

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, CIVIL &
SESSIONS DIVISION, KULLU, DISTT. KULLU, HP.**

**No. D&SJ/Klu. Misc./12-
Dated: 28th March, 2017.**

OFFICE ORDER.

It is brought to the notice of Advocates, litigants and General Public that the undersigned will be on leave w.e.f 30.3.2017, 31.03.2017 and 01.04.2017, as such, the cases fixed for hearing on the said date shall be taken up for effective hearing on the date(s) mentioned against each .

Civil Cases		Criminal Cases	
30.03.2017	11.04.2017	30.03.2017	11.04.2017
31.03.2017	12.04.2017	31.03.2017	12.04.2017
01.04.2017	13.04.2017	01.04.2017	13.04.2017

BY THE ORDER OF

Salt
District & Sessions Judge,
Civil & Sessions Division,
Kullu, HP.

Endst. No. As above *2494*

Dated: 28th March, 2017.

1. Notice Board;
2. President, Bar Association, Kullu;
3. Learned Public Prosecutor; and
4. ✓ Reader/Peshkar/Ahlmads of the Court for information.

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District & Sessions Judge,
Civil & Sessions Division,
Kullu, HP. *g*